

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. Company Application/214/2024 in C.P.(CAA)/305(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

NAME OF THE PARTIES:- Gujarat Enviro-Protection and Infrastructure
Private Limited
IN THE MATTER OF
Gujarat Enviro-Protection and infrastructure
Private Limited

Section: Rule 11 of NCLT Sec. 230-232 of Companies Act, 2013

ORDER

Company Application 214 of 2024

For the Applicant : Adv. Hemant Sethi

Heard Counsel for the Applicant for a considerable time and **Reserved for Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)